

**GOVERNMENT OF INDIA  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA  
UNSTARRED QUESTION NO- 5336  
ANSWERED ON 03<sup>RD</sup> APRIL, 2025**

**ESTABLISHMENT OF MULTI-MODAL LOGISTICS PARKS**

**5336. SHRI G LAKSHMINARAYANA:**

**Will the Minister of ROAD TRANSPORT AND HIGHWAYS**

**सड़क परिवहन एवं राजमार्ग मंत्री**

**be pleased to state:**

**(a) the details of all approved, under-construction and operational Multi-Modal Logistics Parks (MMLPs) along with their location, land area and implementation agency, State-wise;**

**(b) the timeline of each MMLP including their dates of approval, initiation of bidding, Detailed Project Report (DPR) and feasibility study completion, commencement of construction and expected completion timeline;**

**(c) the number of MMLPs approved under Bharatmala Pariyojana and their current status along with the reasons for delays, if any;**

**(d) the total funds allocated, sanctioned and utilized for each MMLP during the last five years, year and State-wise;**

**(e) whether any cost overruns have occurred, if so, the details thereof;**

**(f) the employment generated by these MMLPs so far, both direct and indirect, State and project-wise;**

**(g) whether any MMLPs are facing delays due to land acquisition/environmental clearances/lack of private investment, if so, the steps taken to resolve these challenges; and**

**(h) whether the Government has assessed the expected reduction in freight costs and transit times, if so, the details thereof?**

## **ANSWER**

### **THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI NITIN JAIRAM GADKARI)**

**(a) to (c) Multi-Modal Logistics Parks (MMLPs) are being developed by various public and private entities across the country, depending on their feasibility. Government has approved 35 locations for development of Multi-Modal logistics Parks across India to improve the logistics efficiency which is also expected to enable reduction in the logistics cost. Out of the approved locations, (05) MMLPs at Jogighopa, Chennai, Bengaluru, Nagpur and Indore are under development and expected to be operational in FY 2026-27. The details regarding location, land area, implementing agency, timelines are given at Annexure-I**

**(d) The details of funds sanctioned and utilized for 05 MMLPs under development is given at Annexure-II.**

**(e) As on date, there is a cost overrun of Rs 38.28 Crore only in respect of MMLP, Jogighopa.**

**(f) As no MMLPs have been operationalized so far, no information is available in regard to employment generated.**

**(g) Land acquisition for MMLPs is carried out by the State Governments. In particular, there was a delay of 384 days in respect of the land acquisition for MMLP, Jogigopha. No significant delay has occurred so far in getting the environmental clearances.**

**(h) The expected reduction in the logistics/freight cost is from the current 13-14 per cent of the GDP to 8-9 per cent of the GDP as mandated in the National Logistics Policy (NLP).**

**ANNEXURE-I**

**ANNEXURE-I REFERRED IN PART (a) TO (c) OF REPLY TO LOK SABHA UNSTARRED QUESTION NO. 5336 BY SHRI G LAKSHMINARAYANA FOR ANSWER ON 03.04.2025 REGARDING "ESTABLISHMENT OF MULTI-MODAL LOGISTICS PARKS"**

| <b>S<br/>n<br/>o.</b> | <b>Name of<br/>MMLP<br/>Project</b> | <b>Land<br/>Area<br/>(in<br/>Acre<br/>)</b> | <b>Implemen<br/>ting<br/>Agency</b>  | <b>Detaile<br/>d<br/>Projec<br/>t<br/>Report<br/>(DPR)<br/>and<br/>feasibi<br/>lity<br/>study</b> | <b>Initiatio<br/>n of<br/>bidding</b> | <b>Approv<br/>al</b> | <b>Commence<br/>ment of<br/>constructio<br/>n</b> | <b>Current<br/>status</b>                                       |
|-----------------------|-------------------------------------|---|--|---|---------------------------------------|----------------------|---|---|
| 1.                    | Chennai,<br>Tamil<br>Nadu           | 181.<br>00                                  | M/s<br>Reliance<br>Mappedu<br>Multi<br>Modal<br>Logistics<br>Park<br>Limited | Jan<br>2022   | 21.01.2<br>022                        | 06.06.2<br>022       | 15.02.2024  | Expect<br>ed to<br>be<br>comple<br>ted by<br>F.Y<br>2026-<br>27 |
| 2.                    | Nagpur,<br>Maharas<br>htra          | 400.<br>00                                  | M/s PATH<br>Bengalur<br>u<br>Logistics<br>Park Pvt.<br>Ltd.                  | Dec<br>2021   | 10.12.2<br>021                        | 27.05.2<br>022       | 11.07.2024  |   |
| 3.                    | Indore,<br>Madhya<br>Pradesh        | 255.<br>00                                  | M/s GR<br>Logistics<br>Park<br>(Indore)<br>Private<br>Limited                | Sept<br>2022  | 30.09.2<br>022                        | 27.02.2<br>023       | 21.11.2024  |   |
| 4.                    | Bengalur<br>u,<br>Karnatk           | 150.<br>04                                  | M/s DC<br>Multi<br>Modal   | Dec<br>2022   | 15.12.2<br>022                        | 18.06.2<br>022       | 30.11.2024  |   |

|           |                                  |            |  |                     |  |  |  |   |
|-----------|----------------------------------|------------|--|---------------------|--|--|--|---|
|           | <b>a</b>                         |            | <b>Park<br/>(Nagpur)<br/>Private<br/>Limited</b> |                     |  |  |  |   |
| <b>5.</b> | <b>Jogighop<br/>a,<br/>Assam</b> | <b>200</b> | <b>NHIDCL</b>                                    | <b>Mar<br/>2020</b> | <b>Phase 1 completed on<br/>30.09.2024, the RFP for<br/>appointment of Transaction<br/>Advisory in<br/>connection with the Phase<br/>2 works are called.</b> |  |  | <b>Expect<br/>ed to<br/>be<br/>comple<br/>ted by<br/>F.Y<br/>2026-<br/>27</b> |

**ANNEXURE-II**

**ANNEXURE-II REFERRED IN PART (d) OF REPLY TO LOK SABHA UNSTARRED QUESTION NO. 5336 BY SHRI G LAKSHMINARAYANA FOR ANSWER ON 03.04.2025 REGARDING "ESTABLISHMENT OF MULTI-MODAL LOGISTICS PARKS"**

| <b>Sr. No.</b> | <b>MMLP's Locations</b> | <b>Project Estimated Cost</b>   |  |   |
|----------------|-------------------------|---|--|---|
| <b>1</b>       | <b>*Chennai</b>         | <b>Concessionaire Share Rs. Cr</b>  | <b>Authority Share Rs. Cr. (GOI, ChPA, TIDCO &amp; RVNL)</b> | <b>Total Cost (Authority +Concessionaire)</b>         |
|                |                         | <b>Rs.782.58 Cr</b>   | <b>Rs.640.92 Cr.</b>   | <b>Rs1423.50 Cr.</b>                                  |
| <b>2</b>       | <b>*Bengaluru</b>       | <b>Concessionaire Share Rs. Cr.</b>   | <b>Authority Share Rs. Cr. (GOI, KIADB &amp; RVNL)</b>       | <b>Total Cost (Authority +Concessionaire) Rs. Cr.</b> |
|                |                         | <b>Rs.935.90 Cr</b>   | <b>Rs.833.80</b>   | <b>Rs.1769.70 Cr.</b>                                 |
| <b>3</b>       | <b>*Indore</b>          | <b>Concessionaire Share Rs. Cr</b>  | <b>Authority share Rs. Cr. (GOI, MPIDC &amp; RVNL)</b>       | <b>Total Cost (Authority +Concessionaire) Rs. Cr.</b> |
|                |                         | <b>Rs.758.10</b>  | <b>Rs.352.59</b>   | <b>Rs.1110.69 Cr.</b>                                 |
| <b>4</b>       | <b>*Nagpur</b>          | <b>Concessionaire Share Rs. Cr</b>  | <b>Authority share Rs. Cr. (GOI &amp; JNPA)</b>              | <b>Total Cost (Authority +Concessionaire)</b>         |
|                |                         | <b>Rs.352.97 Cr</b>   | <b>Rs.320.15</b>   | <b>Rs.673.12 Cr.</b>                                  |
|                |                         | <b>*The entire GOI share sanctioned is allocated and has been transferred as equity of NHLML in SPV</b> |  |   |
| <b>5</b>       | <b>Jogighopa</b>        | <b>Sanctioned Cost</b>  |  | <b>Allocation/ Expenditure</b>                        |
|                |                         | <b>Rs. 693.97 Cr.</b>   |  | <b>Rs. 451.42 Cr.</b>                                 |

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